147

1335. SHRI SUKHDEO PRASAD VERMA: Will the Minister of ENERGY be pleased to state:

- (a) whether Delhi was drastically hit by power crisis during the month of September, 1974 due to the diversion of power to the neighbouring States; and
- (b) if so, how far it has affected the industrial production in Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) In order to help the neighbouring States of Punjab, Haryana and U.P. a 10 per cent cut was enforced in Delhi upto 17th September, 1974 and on 18th September, 1974 this was increased to 25 per cent with a view to supply additional power to these States to save Khariff crops due to tailure of monsoons.

(b) It is not possible to assess the exact loss of industrial production on account of these power cuts.

## Recommendations of working group on coal needs of Industries in Northern India

1336. SHRI SUKHDEO PRASAD VERMA: Will the Minister of ENERGY be pleased to state:

- (a) whether Government have taken into consideration the recommendations of the working group for creation and management of coal dump to cater the needs of industries in the Northern India; and
  - (b) af so, the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD); (a) and (b). No working group for creation and management of coal dumps to cater to the needs of Industries in Northern India was set up by the Government. The scheme of coal dumps has been under the consideration of Government for quite some

time. Recently some dumps have been opened at certain selected places such as Varanasi, Kanpur, Gorakhpur and Lucknow with coal and coke transported by road. These dumps are meant to cater to the needs of small scale industries, brick-kilns and domestic consumers which enjoy lower priority in the allotment of wagons.

## Charges against Modi Mills for Unaccountable Wheat found during raids

## 1337. SHRI Y. ESWARA REDDY: SHRI M. KATHAMUTHU:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 1714 on 7th August, 1974 and state:

- (a) whether charges have since been framed against the Director of the Modi Mills and two others regarding 4,133 bags of unaccounted wheat;
- (b) under which section and which Act the charges have been framed;
- (c) what action is being taken to expedite the trial?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Not yet.

- (b) Question does not arise.
- (c) The delay has been taken notice of by the High Court which is taking appropriate action to expedite the trial.

## P&T employees in Delhi on ad hoc basis

1338. SHRI VIJAY PAL SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether over 5000 Post and Telegraph employees in Delhi circle are working since early last year on temporary basis or on ad hoc basis;
- (b) if so, whether any decision has been taken to absorb them on regular basis; and
- (c) if not, how long it will take to make them regular?